

Climate Fund (GCF) has been set up to provide and mobilize funds from various public and private sources. The Fund will raise resources and make them available to developing countries for adaptation and mitigation actions in accordance with the provisions of the UNFCCC.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Approval to private airlines to fly abroad

2481. SHRIMATI RENUKA CHOWDHURY : Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that Government has given approval to the domestic private airlines to fly abroad on the Rights of Air India;
- (b) if so, the details thereof;
- (c) whether the private airlines have approached Government for granting approvals to increase the number of flights;
- (d) if so, the details thereof;
- (e) the reasons for not flying Air India flights; and
- (f) the interest of the Air India for giving approvals to private airlines?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH) : (a) No, Sir.

- (b) Does not arise.
- (c) Yes Sir.
- (d) A statement showing the details of traffic rights granted to private airlines to fly abroad is given in Statement. (*See below*).

(e) and (f) Operation of any airline is based on its own assessment of commercial returns. Air India has been allocated full traffic rights as per their plan, submitted effective Summer 2012 and Winter 2012. Traffic rights to private airlines have been given from the balance traffic rights available as per Air Services Agreement of the concerned country.

Statement

Traffic rights granted effective Summer 12

Spicejet - 7 services/week for Delhi-Kabul, Delhi-Guangzhou, Madurai-Colombo, Hyderabad-Bangkok, Trivandrum-Male, Cochin-Male, Delhi-Dubai, Mumbai-Dubai, Delhi - Hong Kong, Delhi-Riyadh.

Jet Airways - 4 services/week on Guwahati-Dhaka, 7 services/week each on Mumbai-Chittagong, Kochi-Kuwait, Mumbai-Kuwait, Trivandrum-Dubai, Chennai-Colombo-Male, Mumbai-Singapore, Delhi-Singapore, Mumbai-Dar es Salaam, Kolkata - Bangkok.

Indigo - 7 services/week each on Kolkata-Kathmandu, Chennai -Singapore, Hyderabad - Singapore, Delhi - Bangkok, Chennai-Dubai, Delhi-Dubai, Hyderabad-Dubai, Cochin-Dubai, Mumbai-Jeddah.

Traffic rights granted effective Winter 12

Jet Airways - 7 services/week on Bangalore-Brussels-Chicago/San Francisco/Washington D.C., Mumbai-Paris, Delhi - Munich, Chennai-Munich, Bangalore-Munich, Mumbai - Frankfurt, Mumbai -Munich.

Removal of DGCA Chief

2482. SHRI D. RAJA :

SHRI PRASANTA CHATTERJEE :

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Directorate General of Civil Aviation (DGCA) Chief Shri E.K. Bharat Bhushan who was given extension in the post until the end of this year was abruptly removed by this Ministry without any reason being assigned; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH) : (a) and (b) Shri E.K. Bharat Bhushan was appointed as Financial Adviser in the Ministry of Civil Aviation in February, 2009 and on appointment of Dr. Nasim Zaidi, the then Director General, Directorate General of Civil Aviation (DGCA as Secretary), Ministry of